



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

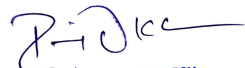
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 04/2024-25 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT, on 30.07.2024 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 465 applications were considered by the IMWG , out of which total 181 cases were approved (out of which 88 approved on *post-facto* basis, 37 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 56 applications approved subject to clear and unconditional NOC of one IMWG members). 31 applications have been dropped and 00 application have been rejected and 01 have been denied by IMWG members from the agenda. The remaining 252 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

S.N	File/Name	Present Status
1.	HQRSCMTAPPLY00001212AM24	Deferred
2.	HQRSCMTAPPLY00001213AM24	Deferred
3.	HQRSCMTAPPLY00001214AM24	Deferred
4.	HQRSCMTAPPLY00001215AM24	Deferred
5.	HQRSCMTAPPLY00001230AM24	Deferred
6.	HQRSCMTAPPLY00001321AM24	Deferred
7.	HQRSCMTAPPLY00001661AM24	Deferred


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8.	HQRSCMTAPPLY00001732AM24	Denied
9.	HQRSCMTAPPLY00001754AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
10.	HQRSCMTAPPLY00001830AM24	Deferred
11.	HQRSCMTAPPLY00001835AM24	Deferred
12.	HQRSCMTAPPLY00001836AM24	Deferred
13.	HQRSCMTAPPLY00001844AM24	Deferred
14.	HQRSCMTAPPLY00001845AM24	Deferred
15.	HQRSCMTAPPLY00001847AM24	Deferred
16.	HQRSCMTAPPLY00001892AM24	Deferred
17.	HQRSCMTAPPLY00001905AM24	Deferred
18.	HQRSCMTAPPLY00001906AM24	Deferred
19.	HQRSCMTAPPLY00001952AM24	Deferred
20.	HQRSCMTAPPLY00000003AM25	Deferred
21.	HQRSCMTAPPLY00000014AM25	Deferred
22.	HQRSCMTAPPLY00000019AM25	Deferred
23.	HQRSCMTAPPLY00000024AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
24.	HQRSCMTAPPLY00000035AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
25.	HQRSCMTAPPLY00000042AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
26.	HQRSCMTAPPLY00000053AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
27.	HQRSCMTAPPLY00000059AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
28.	HQRSCMTAPPLY00000084AM25	Approved
29.	HQRSCMTAPPLY00000085AM25	Deferred
30.	HQRSCMTAPPLY00000086AM25	Approved


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31.	HQRSCMTAPPLY00000095AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
32.	HQRSCMTAPPLY00000096AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
33.	HQRSCMTAPPLY00000103AM25	Deferred
34.	HQRSCMTAPPLY00000106AM25	Deferred
35.	HQRSCMTAPPLY00000107AM25	Deferred
36.	HQRSCMTAPPLY00000111AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
37.	HQRSCMTAPPLY00000115AM25	Deferred
38.	HQRSCMTAPPLY00000119AM25	Deferred
39.	HQRSCMTAPPLY00000120AM25	Deferred
40.	HQRSCMTAPPLY00000128AM25	Deferred
41.	HQRSCMTAPPLY00000132AM25	Approved
42.	HQRSCMTAPPLY00000136AM25	Deferred
43.	HQRSCMTAPPLY00000139AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
44.	HQRSCMTAPPLY00000140AM25	Deferred
45.	HQRSCMTAPPLY00000141AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
46.	HQRSCMTAPPLY00000144AM25	Deferred
47.	HQRSCMTAPPLY00000145AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
48.	HQRSCMTAPPLY00000171AM25	Approved
49.	HQRSCMTAPPLY00000187AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
50.	HQRSCMTAPPLY00000189AM25	Deferred
51.	HQRSCMTAPPLY00000194AM25	Deferred
52.	HQRSCMTAPPLY00000196AM25	Deferred


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53.	HQRSCMTAPPLY00000204AM25	Deferred
54.	HQRSCMTAPPLY00000205AM25	Deferred
55.	HQRSCMTAPPLY00000209AM25	Deferred
56.	HQRSCMTAPPLY00000217AM25	Deferred
57.	HQRSCMTAPPLY00000221AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
58.	HQRSCMTAPPLY00000224AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
59.	HQRSCMTAPPLY00000231AM25	Deferred
60.	HQRSCMTAPPLY00000232AM25	Deferred
61.	HQRSCMTAPPLY00000233AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
62.	HQRSCMTAPPLY00000239AM25	Deferred
63.	HQRSCMTAPPLY00000248AM25	Deferred
64.	HQRSCMTAPPLY00000249AM25	Deferred
65.	HQRSCMTAPPLY00000250AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
66.	HQRSCMTAPPLY00000252AM25	Deferred
67.	HQRSCMTAPPLY00000254AM25	Deferred
68.	HQRSCMTAPPLY00000255AM25	Deferred
69.	HQRSCMTAPPLY00000257AM25	Approved
70.	HQRSCMTAPPLY00000266AM25	Deferred
71.	HQRSCMTAPPLY00000267AM25	Deferred
72.	HQRSCMTAPPLY00000268AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
73.	HQRSCMTAPPLY00000269AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
74.	HQRSCMTAPPLY00000274AM25	Deferred


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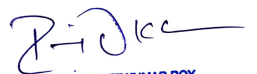
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80.	HQRSCMTAPPLY00000284AM25	Deferred.
81.	HQRSCMTAPPLY00000285AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
82.	HQRSCMTAPPLY00000286AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
83.	HQRSCMTAPPLY00000289AM25	Deferred
84.	HQRSCMTAPPLY00000296AM25	Deferred
85.	HQRSCMTAPPLY00000298AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
86.	HQRSCMTAPPLY00000300AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
87.	HQRSCMTAPPLY00000301AM25	Deferred
88.	HQRSCMTAPPLY00000303AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
89.	HQRSCMTAPPLY00000304AM25	Deferred
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91.	HQRSCMTAPPLY00000310AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
92.	HQRSCMTAPPLY00000312AM25	Deferred
93.	HQRSCMTAPPLY00000319AM25	Deferred
94.	HQRSCMTAPPLY00000323AM25	Deferred
95.	HQRSCMTAPPLY00000325AM25	Deferred
96.	HQRSCMTAPPLY00000326AM25	Deferred
97.	HQRSCMTAPPLY00000328AM25	Deferred


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98.	HQRSCMTAPPLY00000329AM25	Deferred
99.	HQRSCMTAPPLY00000334AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
100.	HQRSCMTAPPLY00000338AM25	Deferred
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102.	HQRSCMTAPPLY00000341AM25	Deferred
103.	HQRSCMTAPPLY00000342AM25	Deferred
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114.	HQRSCMTAPPLY00000371AM25	Deferred
115.	HQRSCMTAPPLY00000375AM25	Deferred
116.	HQRSCMTAPPLY00000376AM25	Deferred
117.	HQRSCMTAPPLY00000383AM25	Deferred
118.	HQRSCMTAPPLY00000385AM25	Deferred
119.	HQRSCMTAPPLY00000393AM25	Deferred


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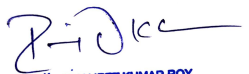
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140.	HQRSCMTAPPLY00000440AM25	Deferred
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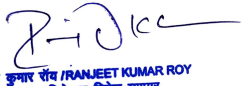
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159.	HQRSCMTAPPLY00000473AM25	Deferred
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161.	HQRSCMTAPPLY00000475AM25	Deferred
162.	HQRSCMTAPPLY00000476AM25	Deferred
163.	HQRSCMTAPPLY00000477AM25	Deferred


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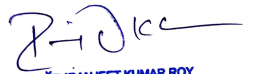
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183.	HQRSCMTAPPLY00000545AM25	Deferred
184.	HQRSCMTAPPLY00000546AM25	Deferred
185.	HQRSCMTAPPLY00000549AM25	Deferred


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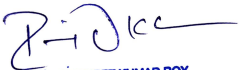
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204.	HQRSCMTAPPLY00000682AM25	Deferred
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206.	HQRSCMTAPPLY00000684AM25	Deferred
207.	HQRSCMTAPPLY00000685AM25	Deferred


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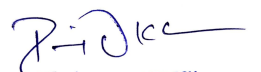
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231.	HQRSCMTAPPLY00001068AM25	Deferred
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252.	HQRSCMTAPPLY00001165AM25	Deferred
253.	HQRSCMTAPPLY00001173AM25	Deferred


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 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry

254.	HQRSCMTAPPLY00001176AM25	Deferred
255.	HQRSCMTAPPLY00001178AM25	Deferred
256.	HQRSCMTAPPLY00001179AM25	Deferred
257.	HQRSCMTAPPLY00001181AM25	Deferred
258.	HQRSCMTAPPLY00001182AM25	Deferred
259.	HQRSCMTAPPLY00001183AM25	Deferred
260.	HQRSCMTAPPLY00001186AM25	Deferred
261.	HQRSCMTAPPLY00001191AM25	Deferred
262.	HQRSCMTAPPLY00001192AM25	Deferred
263.	HQRSCMTAPPLY00001193AM25	Deferred
264.	HQRSCMTAPPLY00001194AM25	Deferred
265.	HQRSCMTAPPLY00001212AM25	Deferred
266.	HQRSCMTAPPLY00001213AM25	Deferred
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268.	HQRSCMTAPPLY00001215AM25	Deferred
269.	HQRSCMTAPPLY00001216AM25	Deferred
270.	HQRSCMTAPPLY00001221AM25	Deferred
271.	HQRSCMTAPPLY00001223AM25	Deferred
272.	HQRSCMTAPPLY00001224AM25	Deferred
273.	HQRSCMTAPPLY00001226AM25	Deferred
274.	HQRSCMTAPPLY00001227AM25	Deferred
275.	HQRSCMTAPPLY00001228AM25	Deferred
276.	HQRSCMTAPPLY00001229AM25	Deferred


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277.	HQRSCMTAPPLY00001230AM25	Deferred
278.	HQRSCMTAPPLY00001231AM25	Deferred
279.	HQRSCMTAPPLY00001232AM25	Deferred
280.	HQRSCMTAPPLY00001233AM25	Deferred
281.	HQRSCMTAPPLY00001234AM25	Deferred
282.	HQRSCMTAPPLY00001235AM25	Deferred
283.	HQRSCMTAPPLY00001237AM25	Deferred
284.	HQRSCMTAPPLY00001238AM25	Deferred
285.	HQRSCMTAPPLY00001239AM25	Deferred
286.	HQRSCMTAPPLY00001240AM25	Deferred
287.	HQRSCMTAPPLY00001241AM25	Deferred
288.	HQRSCMTAPPLY00001242AM25	Deferred
289.	HQRSCMTAPPLY00001248AM25	Deferred
290.	HQRSCMTAPPLY00001249AM25	Deferred
291.	HQRSCMTAPPLY00001251AM25	Deferred
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293.	HQRSCMTAPPLY00001253AM25	Deferred
294.	HQRSCMTAPPLY00001255AM25	Deferred
295.	HQRSCMTAPPLY00001260AM25	Deferred
296.	HQRSCMTAPPLY00001261AM25	Deferred
297.	HQRSCMTAPPLY00001265AM25	Deferred
298.	HQRSCMTAPPLY00001270AM25	Deferred
299.	HQRSCMTAPPLY00001272AM25	Deferred


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 शान्तिनगर एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

300.	HQRSCMTAPPLY00001273AM25	Deferred
301.	HQRSCMTAPPLY00001275AM25	Deferred
302.	HQRSCMTAPPLY00001278AM25	Deferred
303.	HQRSCMTAPPLY00001286AM25	Deferred
304.	HQRSCMTAPPLY00001287AM25	Deferred

4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below –

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00001539AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
2.	HQRSCMTAPPLY00001695AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
3.	HQRSCMTAPPLY00001785AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
4.	HQRSCMTAPPLY00001793AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
5.	HQRSCMTAPPLY00001910AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
6.	HQRSCMTAPPLY00001935AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
7.	HQRSCMTAPPLY00000052AM25	Approved
8.	HQRSCMTAPPLY00000143AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
9.	HQRSCMTAPPLY00000149AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
10.	HQRSCMTAPPLY00000165AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.

5. Cases which are Approved

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00001934AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
2.	HQRSCMTAPPLY00000054AM25	Approved


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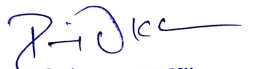
3.	HQRSCMTAPPLY00000105AM25	Approved
4.	HQRSCMTAPPLY00000181AM25	Approved
5.	HQRSCMTAPPLY00000211AM25	Approved
6.	HQRSCMTAPPLY00000245AM25	Approved
7.	HQRSCMTAPPLY00000247AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
8.	HQRSCMTAPPLY00000361AM25	Approved
9.	HQRSCMTAPPLY00000297AM25	Approved
10.	HQRSCMTAPPLY00000302AM25	Approved
11.	HQRSCMTAPPLY00000018AM25	Approved
12.	HQRSCMTAPPLY00000155AM25	Approved
13.	HQRSCMTAPPLY00000178AM25	Approved
14.	HQRSCMTAPPLY00000442AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
15.	HQRSCMTAPPLY000001808AM24	Approved
16.	HQRSCMTAPPLY000001890AM24	Approved
17.	HQRSCMTAPPLY00000022AM25	Approved
18.	HQRSCMTAPPLY00000058AM25	Approved
19.	HQRSCMTAPPLY000001738AM24	Approved
20.	HQRSCMTAPPLY000000169AM25	Approved
21.	HQRSCMTAPPLY00000218AM25	Approved
22.	HQRSCMTAPPLY00000263AM25	Approved
23.	HQRSCMTAPPLY00000271AM25	Approved
24.	HQRSCMTAPPLY00000027AM25	Approved
25.	HQRSCMTAPPLY00000240AM25	Approved


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26.	HQRSCMTAPPLY00000253AM25	Approved
27.	HQRSCMTAPPLY00000287AM25	Approved
28.	HQRSCMTAPPLY00000290AM25	Approved
29.	HQRSCMTAPPLY00000305AM25	Approved
30.	HQRSCMTAPPLY00000322AM25	Approved
31.	HQRSCMTAPPLY00000333AM25	Approved
32.	HQRSCMTAPPLY00000279AM25	Approved

7. Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00000098AM25	DROPPED
2.	HQRSCMTAPPLY00001788AM24	DROPPED
3.	HQRSCMTAPPLY00001815AM24	DROPPED
4.	HQRSCMTAPPLY00000060AM25	DROPPED
5.	HQRSCMTAPPLY00000066AM25	DROPPED
6.	HQRSCMTAPPLY00000070AM25	DROPPED
7.	HQRSCMTAPPLY00000222AM25	DROPPED
8.	HQRSCMTAPPLY00000353AM25	DROPPED
9.	HQRSCMTAPPLY00000667AM25	DROPPED
10.	HQRSCMTAPPLY00001222AM25	DROPPED
11.	HQRSCMTAPPLY00000184AM25	DROPPED
12.	HQRSCMTAPPLY00000185AM25	DROPPED
13.	HQRSCMTAPPLY00000186AM25	DROPPED


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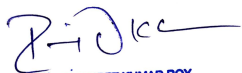
14.	HQRSCMTAPPLY00001575AM24	DROPPED
15.	HQRSCMTAPPLY00001582AM24	DROPPED
16.	HQRSCMTAPPLY00001584AM24	DROPPED
17.	HQRSCMTAPPLY00001585AM24	DROPPED
18.	HQRSCMTAPPLY00000073AM25	DROPPED
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22.	HQRSCMTAPPLY00000374AM25	DROPPED
23.	HQRSCMTAPPLY00000127AM25	DROPPED
24.	HQRSCMTAPPLY00001271AM25	DROPPED
25.	HQRSCMTAPPLY00000174AM25	DROPPED
26.	HQRSCMTAPPLY00000175AM25	DROPPED
27.	HQRSCMTAPPLY00000177AM25	DROPPED
28.	HQRSCMTAPPLY00000180AM25	DROPPED
29.	HQRSCMTAPPLY00000160AM25	DROPPED
30.	HQRSCMTAPPLY00000173AM25	DROPPED
31.	HQRSCMTAPPLY00000372AM25	DROPPED

8. Cases for Ex-Post- Facto approval

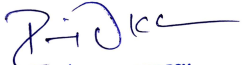
Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00000160AM24	Post Facto Approval
2.	HQRSCMTAPPLY00001572AM24	Post Facto Approval


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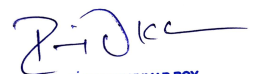
3.	HQRSCMTAPPLY00001767AM24	Post Facto Approval
4.	HQRSCMTAPPLY00001789AM24	Post Facto Approval
5.	HQRSCMTAPPLY00001916AM24	Post Facto Approval
6.	HQRSCMTAPPLY00000028AM25	Post Facto Approval
7.	HQRSCMTAPPLY00000049AM25	Post Facto Approval
8.	HQRSCMTAPPLY00000162AM25	Post Facto Approval
9.	HQRSCMTAPPLY00000172AM25	Post Facto Approval
10.	HQRSCMTAPPLY00000182AM25	Post Facto Approval
11.	HQRSCMTAPPLY00000206AM25	Post Facto Approval
12.	HQRSCMTAPPLY00000212AM25	Post Facto Approval
13.	HQRSCMTAPPLY00000216AM25	Post Facto Approval
14.	HQRSCMTAPPLY00000226AM25	Post Facto Approval
15.	HQRSCMTAPPLY00000228AM25	Post Facto Approval
16.	HQRSCMTAPPLY00000236AM25	Post Facto Approval
17.	HQRSCMTAPPLY00000242AM25	Post Facto Approval
18.	HQRSCMTAPPLY00000243AM25	Post Facto Approval
19.	HQRSCMTAPPLY00000244AM25	Post Facto Approval
20.	HQRSCMTAPPLY00000258AM25	Post Facto Approval
21.	HQRSCMTAPPLY00000259AM25	Post Facto Approval
22.	HQRSCMTAPPLY00000264AM25	Post Facto Approval
23.	HQRSCMTAPPLY00000270AM25	Post Facto Approval
24.	HQRSCMTAPPLY00000272AM25	Post Facto Approval
25.	HQRSCMTAPPLY00000275AM25	Post Facto Approval


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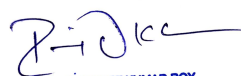
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49.	HQRSCMTAPPLY00000438AM25	Post Facto Approval
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51.	HQRSCMTAPPLY00000448AM25	Post Facto Approval
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72.	HQRSCMTAPPLY00001045AM25	Post Facto Approval
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87.	HQRSCMTAPPLY00000379AM25	Post Facto Approval
88.	HQRSCMTAPPLY00000387AM25	Post Facto Approva


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Note on various terminologies used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NUC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

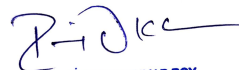
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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